

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 435
IA/114/ND/2023 in CP/56/ND/2022

IN THE MATTER OF:

Parveen Kumar Goyal	...	Applicant
Versus		
Capital Transformers Private Limited	...	Respondent

Under Section 241-242

Order delivered on 09.07.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Akhilesh, Adv. Nimit Bhola,
Adv. Kaushiki and Adv. shivansh sharma

For the Respondent : Adv. Arun Saxena and Adv. Shanu Pastore

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **20.08.2024**.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)